

**COMPANY AFFAIRS AND IN THE
MINISTRY OF HOME AFFAIRS
(SHRI ARIF MOHAMMAD KHAN) :**

(a) There is no dispute of the employees of the Khadi Gramodyog Bhavan, New Delhi pending for the last 8-10 years, with the Khadi Gramodyog Ayog. However, a case relating to seniority, of an employee covered in the reply to Question No. 961 of 1982, could not be finally settled, in view of representations from other affected employees.

(b) This case will be settled as early as possible.

[English]

**Shelving of industries based on HBJ
pipe line**

2229. **SHRI SHIVENDRA BAHADUR SINGH :** Will the Minister of PETROLEUM be pleased to state :

(a) whether those industries which were licensed on the basis of the HBJ pipeline from Bombay High to Jagdishpur (U.P.) are likely to be shelved due to the delay in commissioning of the pipeline;

(b) whether there are any such industries who have started implementing their project but cannot go into production on account of this delay; and

(c) if so, what assistance would Government offer with regard to interest on loans taken by such industries ?

**THE MINISTER OF STATE OF THE
MINISTRY OF PETROLEUM (SHRI
NAWAL KISHORE SHARMA) :** (a) According to the information available with this Ministry, six fertilizer projects are proposed to be set up based on the HBJ gas pipeline. The schedule of gas requirement for the boilers of the first fertilizer plant at Guna in March 1987 is expected to be met;

(b) and (c). Do not arise.

Import of cement to meet price rise

2230. **PROF. P. J. KURIEN :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the price of levy free cement has gone up very high in the market;

(b) if so, reasons thereof;

(c) whether Government propose to import cement to meet the price rise; and

(d) if so, the details thereof ?

**THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY AND
COMPANY AFFAIRS AND IN THE
MINISTRY OF HOME AFFAIRS
(SHRI ARIF MOHAMMAD KHAN) :**

(a) and (b). Non levy cement is free from price and distribution control. There has however, been recently an increase in the demand for non levy cement due to increase in the tempo of construction activity particularly in important urban centres which could have resulted in a temporary spurt of prices of non levy cement.

(c) and (d). Against import authorised in 1984-85, contracts have been entered into by State Trading Corporation of India for 3 lakh tonnes of cement. There is no proposal, at present, under consideration for issue of any fresh authorisation for import of cement.

**Allocation in the field of Fertilizer
Industry**

2231. **SHRIMATI GEETA
MUKHERJEE :** Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the proposed allocation in the field of fertilizer industry in the Seventh Plan in the country as a whole; and